

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 3<sup>rd</sup> December, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>Execution Application No. 53/2018 IN</b> O. A. No. 313/2018	Vipin Singh Vs. Union of India & Ors.	Mr. Sandeep Mishra, Adv. for Applicant
2.	<b>M.A. No. 1668/2018</b> <b>M.A. No. 1674/2018 &amp;</b> <b>M.A. No. 1688/2018 IN</b> Original Application No. 418/2015	Ferozpur Welfare Society (Regd.) Vs. State of Haryana & Ors.	Pulastya Legal Services LLP for R-18 Mr. Karan Kapur, Adv. for R-12 Mr. Ajay Jain, Adv. for R-25 & 26
3.	<b>M.A. No. 1697/2018 IN</b> Original Application No. 692/2018	M/s Al-Nafees Frozen Food Exports Pvt. Ltd. Vs. State of U.P. & Ors.	Mr. Anil Kumar Sangal, Adv. for Applicant
4.	<b>M.A. No. 1716/2018 IN</b> Original Application No. 626/2016	Chandar Prakash Budakoti Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
5.	<b>M.A. No. 1717/2018 IN</b> Original Application No. 521/2016	Hotel & Restaurant Association of Uttranchal Vs. MoEFCC & Ors.	Mr. Rahul Verma, AAG for State of Uttarakhand
<b>FOR COMPLETION OF PLEADINGS</b>			
6.	<b>Appeal No. 24/2018</b> (M.A. No. 274/2018) (Earlier Appeal (Diary) No. 582/2017 (SZ))	Sri C. Srinivasulu & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant  Mr. Rahul Pratap, Adv. for MoEF Mr. Divyanshu Rai & Mr. Nikhil Nayyar, Advs. for TSPCB Mr. P. Venkat Reddy, Adv. for R-2 to 5 Mr. Raj Panjwani, Sr. Adv. with Mr. Sayooj Mohan Das. M, Adv. for R-7
7.	Original Application No. 53/2018 (M.A. No. 139/2018)	Hukma Ram & Ors. Vs. The Member Secretary & Ors.	Mr. Sunil Joshi & Mr. Avin Chhangani, Advs. for Applicant  Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Mr. Arvind Soni, Adv. for R-4 & 6
8.	Original Application No. 193/2018	The Jawahar Nagar Co-operative Society Vs. The State of Uttar Pradesh & Ors.	Mr. Gautam Singh & Ms. Snehil Sonam, Advs. for Applicant  Dr. Sandeep Singh, Adv. for State of U.P. Mr. Gaurav Agarwal, Adv. for R-2 Mr. Pradeep Mishra, Adv. for R-3 Mr. Rajkumar, Adv. for CPCB Mr. Zahid Hussain, Adv. for R-5 & 6 Mr. Tribindh Kumar, Adv. for R-7

**FOR HEARING**

<p>9.</p>	<p>Original Application No.33/2013 (T<sub>HC</sub>) (M.A. No. 614/2014, M.A. No. 1569/2018, M.A. No. 1570/2018, M.A. No. 1580/2018, M.A. No. 1581/2018, M.A. No. 1582/2018, M.A. No. 1588/2018, M.A. No. 1613/2018, M.A. No. 1614/2018 , M.A. No. 1615/2018, M.A. No. 1645/2018, M.A. No. 1652/2018, M.A. No. 1655/2018, M.A. No. 1656/2018, M.A. No. 1661/2018, <b>M.A. No. 1710/2018 &amp; M.A. No. 1711/2018, M.A. No. 1721/2018 M.A. No. 1724/2018)</b></p> <p><b>WITH</b></p>	<p>Karnail Singh &amp; Ors. Vs. CPCB &amp; Ors.</p>	<p>Mr. Karan Jund Mullanpur, Adv. for the Applicant</p> <p>Mr. Rajkumar, Adv. for R-1 Mr. Gaurav M. Liberhan, AAG for State of Punjab Mr. Naginder Beniwal, Adv. for PPCB Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. with Mr. Suvineet Sharma, Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 &amp; 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 &amp; 10 Mr. Atul V. Sood &amp; Raktim Gogoi Advs. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 &amp; 15 Mr. Suvineet Sharma, Adv. Mr. Shubham Bhalla, Adv. Mr. Rahul Khurana, Adv. Mr. Shekhar Mudgal, Adv. Mr. Aman Preet Singh Rahi, Adv. Mr. Tarun Shokeen, Adv. Mr. R. Jawahar Lal, Adv. Mr. I. K. Kapila, Adv. Dr. Nirmal Chopra, Adv. Ms. Vandana Sharma Bhandari, Adv.</p>
<p>10.</p>	<p>Original Application No.30/2013 (T<sub>HC</sub>) (M.A. No. 1592/2018, M.A. No. 1593/2018, M.A. No. 1594/2018, M.A. No. 1595/2018, M.A. No. 1596/2018, M.A. No. 1597/2018, M.A. No. 1598/2018, M.A. No. 1599/2018, M.A. No. 1600/2018, M.A. No. 1601/2018, M.A. No. 1602/2018, M.A. No. 1603/2018, M.A. No. 1604/2018, M.A. No. 1605/2018, M.A. No. 1606/2018, M.A. No. 1607/2018, M.A. No. 1608/2018, M.A. No. 1609/2018, M.A. No. 1610/2018, M.A. No. 1611/2018, M.A. No. 1612/2018, M.A. No. 1618/2018, M.A. No. 1619/2018, M.A. No. 1620/2018, M.A. No. 1621/2018 M.A. No. 1628/2018, M.A. No. 1629/2018, M.A. No. 1630/2018, M.A. No. 1631/2018, M.A. No. 1637/2018, M.A. No. 1638/2018,</p>	<p>Jai Singh &amp; Ors. Vs. U.O.I. &amp; Ors.</p>	<p>Mr. Karan Jund Mullanpur, Adv. for the Applicant</p> <p>Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Advs. for R-2 Mr. Naginder Benipal, Adv. for PPCB Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 &amp; 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal, Adv. for PSIEC, for R-13 Mr. Gaurav M. Liberhan, AAG for Punjab Mr. A. R. Takkar, Adv. Mr. R. Jawahar Lal, Adv. Mr. Ankit Chowdhri, Adv.</p>

	M.A. No. 1639/2018 M.A. No. 1640/2018, M.A. No. 1654/2018, M.A. No. 1660/2018, <b>M.A. No. 1675/2018,</b> <b>M.A. No. 1676/2018,</b> <b>M.A. No. 1677/2018,</b> <b>M.A. No. 1678/2018,</b> <b>M.A. No. 1679/2018,</b> <b>M.A. No. 1680/2018,</b> <b>M.A. No. 1684/2018,</b> <b>M.A. No. 1685/2018 &amp;</b> <b>M.A. No. 1686/2018)</b>		
11.	Appeal No. 137/2015 (M.A. 1131/2015, M.A. 1131/2016 & <b>M.A. 1698/2018</b> ) (Earlier O.A.No.490/2015)	Hema Ram & Ors. Vs. State of Rajasthan & Ors.	Mr. Jaideep Singh, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG & Mr. Saurabh Rajpal, Adv. for R-2, 10 & 11 Mr. Sandeep Shah & Mr. Abhimanyu Singh Rathore, Adv. for R-12 Mr. Adhiraj Singh, Adv. for R-19 Mr. Raj Kumar, Adv. for CPCB Mr. Dinesh Mehta, Adv. Mr. Kapil Joshi, Adv.
12.	Original Application No. 107/2017	Sree Kottam Tulasi Reddy Memorial Educational Society Vs. M/s. S. N. S. Starch Limited & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant  Mr. A. D. N. Rao, Adv. for R-1 Mr. Nikhil Nayyar, Adv. for R-2 Mr. P. Venkat Reddy, Adv. for R-3
13.	Original Application No. 681/2017	Gauri Maulekhi Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Priyanka Bangari, Adv. for Applicant  Mr. Thakur Sumit, Adv. for R-1 Mr. R. N. Singh, Adv. for R-2 Mr. A. K. Prasad, Adv. for CGSC Mr. Amit Mahajan, Adv. for R-3 Mr. R.H.A. Sikander, Adv. for R-4 Mr. Mehmood Pracha, Adv. Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. Naginder Benipal, Adv. for PPCB Ms. Inderjeet Sidhu, Adv.
14.	Original Application No. 435/2018	Hussein Khan Vs. Fisheries Department, State of Telangana & Ors.	Mr. Varun K. Chopra, Adv. for Applicant  Mr. P. Venkat Reddy, Adv. for R-1 Mr. Devraj Ashok, Adv. for State of Karnataka Mr. A. K. Prasad, Adv. for CGSC
15.	Original Application No. 466/2018 (M.A. No. 1105/2018 & M.A. No. 1500/2018)	Chand Pasha Vs. Tahsildar, Hoskote Taluka, Bengaluru Rural District & Ors.	Mr. Varun K. Chopra, Adv. for Applicant  Mr. Devraj Ashok, Adv. for State of Karnataka Mr. A. K. Prasad, Adv. for CGSC
16.	Original Application No. 494/2018 (M.A. No. 1149/2018)	Mohammed Nazim Vs. CEO, Fisheries Development Agency, Hapur & Ors.	Mr. Varun K. Chopra, Adv. for Applicant  Mr. Amit Tiwari, Adv. for State of UP Mr. A. K. Prasad, Adv. for CGSC Mr. Devraj Ashok, Adv. for State of Karnataka

**CASES AT SR. NO. 17 TO 21 WILL BE TAKEN-UP ON 08.01.2019 FOR HEARING**

17.	Original Application No. 823/2017	Vinit Kumar Vs. M/s Sir Shadilal Distillery & Chemical Works Pvt. Ltd. & Ors.	Mr. Vaibhav Sharma, Adv. for Applicant  Mr. Abhay Chattopadhyay, Adv. for R-1 Ms. Pushpila Bisht, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. R. N. Singh, Adv. for R-4 Mr. A. K. Prasad, Adv. for CGWA Ms. Deep Shikha Bharati, Adv. for U.P. Mr. Mukesh Kr. Verma, Adv. for R-5,6,8&9 Mr. Mukul Singh, Adv. for MoEF Mr. S. K. Bhattacharya, Adv. Mr. Kush Sharma, Adv. for DDA Mr. Raj Kumar, Adv. for CPCB
18.	<b>M.A. No. 182/2018 IN</b> Execution Application No. 45/2017 <b>IN</b> O. A. No. 682/2016  <b>WITH</b>	Pavit Singh Vs. Union of India & Ors.	Ms. Anunaya Mehta, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Mukul Singh, Adv. for MoEF
19.	<b>M.A.No.258/2015 IN</b> Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. for the Applicant  Mr. Tarunvir Singh Khehar & Mr. Vivek Kumar Tondon, Adv. for R-1, 2 4 & 6 Mr. Mukul Singh, Adv. for MoEF Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. for DDA
20.	Original Application No. 328/2018	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh, Adv. for Applicant  Mr. Nishit Agrawal, Adv. for R-2 Mr. Dinesh Kumar Garg, Adv. for R-3, 7 & 9 Mr. Raj Kumar, Adv. for CPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Neelesh Sinha, Adv. for R-4 & 5 Mr. Ankur Khandelwal, Adv. for R-6 & 8 Mr. R. K. Sanghi, Adv. for R-10 & 11 Mrs. Seema Patnaha, Adv. for R-12 Mr. Daleep Dhyani, Adv. for R-13 Mr. Shlok Chandra, Adv. for R-14 Mr. A. K. Prasad, Adv. for R-16 Mr. Pradeep Mishra, Adv. for UPPCB
21.	Original Application No. 428/2018	Joginder & Ors. Vs. State of Haryana & Ors.	Ms. Preeti Singh, Adv. for Applicants  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Atul Dewan, Adv. for R-4 & 5

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